

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.02.2022 (MONDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|--|------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 179 of 2020 | Rungta Business Pvt. Ltd. Vs. Shradha Agencies Pvt. Ltd. | Ankur S.Kulkarni | |
| 2. | Comp. App. (AT) (Ins) No. 234 of 2020 | Lupin Dealers Pvt. Ltd. Vs. Ashish Vincom Pvt. Ltd. | Ankur S Kulkarni | Soumya Dutta |
| 3. | Comp. App. (AT) (Ins) No. 478 of 2021 | Nabinagar Power Generating Company Ltd., Nabinagar Super Thermal Power Project Vs. Ram Ratan Modi, Liquidator of D C Industrial Plant Services Pvt. Ltd. | R. Sudhinder | Azeem Khan |
| 4. | Comp. App. (AT) (Ins) No. 531 of 2021 | National Urban Co-operative Bank Ltd. Vs. Anup Kumar & Ors. | Rupak Srivastava | Shankari Mishra Anup Kumar-R1 Abhishek Anand Ranveet Singh-R2 Prateek Gupta-R3, R4 Govind Bhardwaj-R5 |
| 5. | Comp. App. (AT) (Ins) No. 673 of 2021 & I.A. No. 1769 & 2304 of 2021 | Bajaj Finance Limited Vs. Sunil Kumar Agarwal Resolution Professional of Eagle Corporation Pvt. Ltd. | Rajat Katyal | Sunil Kr. Agarwal-R1 Avneesh Arputham -R2 |
| 6. | Comp. App. (AT) No. 24 of 2021 | Ashish Jaiswal Vs. Registrar of Companies, Chhattisgarh | Kamaljeet Singh | |
| 7. | Competition App. (AT) No.24 of 2019 | Nimish Chudgar. Vs. Competition Commission of India & Ors. With | Manas Kumar Chaudhuri | Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwa |

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| 8. | Competition App. (AT) No.25 of 2019 | Intas Pharmaceuticals Ltd & Ors. Vs. Competition Commission of India & Ors. With | Manas Kumar Chaudhuri | Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwa |
| 9. | Competition App. (AT) No. 27 of 2019 | Philipe Haydon. Vs. Competition Commission of India & Anr. With | Laxmi Kruttika Vijay | Bulbul Richang Kritika Srivestava Manish Paliwa |
| 10. | Competition App. (AT) No. 28 of 2019 | Sagaya Mary. Vs. Competition Commission of India & Anr. With | Laxmi Kruttika Vijay | Bulbul Richang Kritika Srivestava Manish Paliwa |
| 11. | Competition App. (AT) No. 29 of 2019 | The Himalaya Drug Company. Vs. Competition Commission of India & Anr. With | Laxmi Kruttika Vijay | Bulbul Richang Kritika Srivestava Manish Paliwa |
| 12. | Competition App. (AT) No. 31 of 2019 | Madhya Pradesh Chemists and Druggists Association & Anr. Vs. The Competition Commission of India & Ors. With | Ekansh Mishra | Manish Paliwal (R1) |
| 13. | Competition App. (AT) No. 32 of 2019 | Indore Chemist Association & Ors. Vs. The Competition Commission of India & Ors. With | Ekansh Mishra | Manish Paliwal (R1) |
| 14. | Competition App. (AT) No. 33 of 2019 | R.K. Vachher. Vs. Competition Commission of India & Anr. | Lakshmi Kruttika Vijay | Manish Paliwal (R1) |
| 15. | Competition App. (AT) No. 01 of 2022 | Amazon.com NV Investment Holdings LLC Vs. Competition Commission of India & Ors. | Gopal Das Bhavan | Rishi Agrawala Sainyat Lodha-R1 Raghav Shankar Pranjit Bhattacharya Mahesh Agarwal-R2 Rajat Sehgal-R3 |
| 16. | Competition App. (AT) No. 02 of 2022 | All India Consumer Product Distributors Federation Vs. Competition Commission of India & Anr. | Heena George | Rishi Agrawala Manu Chaturvedi Shama Nargis Pavan Bhushan Ujwala Uppaluri Mahesh Agarwal Rishi Agrawala |

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| 17. | Competition App. (AT) No. 03 of 2022 | Confederation of All India Traders Vs. Competition Commission of India & Ors. | Rajat Sehgal | Manu Chaturvedi Pavan Bhushan Ujjwala Uppaluri Hima Lawrence Mahesh Agarwal Samir Ali Khan |
| 18. | Review Application No. 01 & 02 of 2021 in Comp. App. (AT) (Ins) No. 233 & 333 of 2021 | Dwarkadhish Sakhar Kharkhana Ltd. & Anr. Vs. Pankaj Joshi & Ors. | Utsav Mukherjee | Rohan Agrawal |

For Admission (After Notice)

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| 19. | Comp. App. (AT) (Ins) No. 350 of 2020 | Alok Sharma Vs. I P Construction Pvt. Ltd. Through Resolution Professional | Varsha Banerjee | Kunal Godhwani Pathik Choudhury |
| 20. | Comp. App. (AT) (Ins) No. 565 of 2021 | Yogesh Singh Vs. Supriyo Kumar Chaudhuri & Ors. With | Gautam Singh | Akash Yadav Sabarni Mukherjee Swati Dalmia Indrani Ghosh-R1 |
| 21. | Comp. App. (AT) (Ins) No. 594 of 2021 | Satya Narayan Jhunjhunwala Vs. Supriyo Kumar Chaudhari & Ors. | Garima Sharma | Swati Dalmia Plazer Mokhtan Akash Yadav Indranil Ghosh-R1 |
| 22. | Comp. App. (AT) (Ins) No. 617 of 2021 | Ajay Kumar Siwach Vs. New Okhla Industrial Development Authority & Ors. | Kumar Mihir | Rachit Mittal-R1 Aabhas Singh |
| 23. | Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021 | Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors. | Mrunal Dattatraya Buva | Vikram Hegde Shantanu Lakhotia-R1 Himanshu Satija Mahesh Agarwal-R4 |
| 24. | Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021 | The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors. | Shashank Khurana | Vikram Hegde Shantanu Lakhotia -R1 Himanshu Satija Mahesh Agarwal-R2 |

For Hearing

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| 25. | Comp. App (AT) (Ins) No. 147 of 2020 | Pradeep Agarwal & Ors. Vs. Nutan Ispat and Power Pvt. Ltd. | Gaurav Gupta | Sidhartha Sharma |
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| 26. | Comp. App. (AT) (Ins) No. 351 of 2021 | Rajnish Gupta Vs. Union Bank of India & Anr. | Mohit Chaudhary | Ekta Chaudhury-R1 Abhishek Anand-R2 |
| 27. | Comp. App. (AT) (Ins) No. 483 of 2021 | Sunil Kumar Agrawal Resolution Professional, GSS Procon Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Ors. | Dhruv Gupta | Rachit Mittal-R1 |

12:45 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

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| 28. | Comp. App. (AT) (Ins) No. 1468 of 2019 (PH) | Aditi Bezbaruah Vs. Kamalesh Kumar Singhania & Anr. With | R.B. Phookan | Abhijeet Sinha Ankita Baid-R1 P.K. Sachdeva-R3 |
| 29. | Comp. App. (AT) (Ins) No. 1473 of 2019 (PH) | Utpala Bezbaruah Vs. Kamalesh Kumar Singhania & Anr. | R.B. Phookan | Abhijeet Sinha Ankita Baid-R1 P.K. Sachdeva-R3 |
| 30. | Comp. App. (AT) (Ins) No. 583 of 2021 (PH) | Aditya Kumar Tibrewal Resolution Professional of Sri Balaji Forest Products Pvt. Ltd. Vs. Om Prakash Pandey & Ors. | Arjun Asthana | Subhasish Bhowmick-R1 Debaleena Gangul-R2 B. Gayatri-R5 J. Patnaik |
| 31. | Comp. App. (AT) (Ins) No. 904 of 2021 (PH) | Aashray Social Welfare Society & Ors. Vs. Saha Infratech Pvt. Ltd. & Ors. | Agnish Aditya | Deep Bisht Richa Singh-R1 Ayandeb Mitra Atul Sharma-R2 & R3 |

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar